HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. _______/Confdl. /2014

Bilaspur, dated the $\frac{3}{2}/02/2014$

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are hereby transferred from the place shown in column No. (3) to the place shown in column No. (4) and are posted in the capacity as mentioned in column No. (6) from the date they assume charge of their office and;

The following Members of Higher Judicial Service are appointed as Sessions Judges of the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office: -

TABLE

S. No.	Name & presently posted as	From	То	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Gautam Chouradia, District & Sessions Judge	Bilaspur	Durg	Durg	District & Sessions Judge
2.	Shri Mahendrapal Singhal, District & Sessions Judge	Rajnandgaon	Kanker	Uttar Bastar (Kanker)	District & Sessions Judge
3.	Shri Mahadev Katulkar, District & Sessions Judge	Uttar Bastar (Kanker)	Bilaspur	Bilaspur	District & Sessions Judge
4.	Shri Makardhwaj Jagdalla, Special Judge under SC & ST (P.A.), Act	Raipur	Dhamtari	Dhamtari	District & Sessions Judge
5.	Shri Sypriel Xess, Judge, Family Court	Kanker	Rajnandgaon	Rajnandgaon	District & Sessions Judge

BY ORDER OF THE HIGH COURT

PANDA) REGISTRAR GENERAL

Bilaspur, dated the $\frac{13}{02/2014}$

Copy forwarded to: -

Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur (1) for information of his Lordship.

Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of **(2)**

Chhattisgarh, Bilaspur for information of his Lordship.

Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, (3) Bilaspur for information of his Lordship.

Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of **(4)** Chhattisgarh, Bilaspur for information of his Lordship.

Contd./-

(5) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(6) Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(7) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(8) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(9) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(10) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(11) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(12) Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(13) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

(15) Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur for information.

(16) Director/Additional Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.

(17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.

(a) Shri Gautam Chouradia, District & Sessions Judge, Bilaspur,

(18)

(b) Shri Makardhwaj Jagdalla, Special Judge under SC & ST (P.A.), Act, Raipur for information and compliance. He is directed to hand over and take over charge of his new place of posting immediately. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of receipt of this order under intimation to this Registry.

(c) Shri Mahendrapal Singhal, District & Sessions Judge, Rajnandgaon,

(d) Shri Mahadev Katulakar, District & Sessions Judge, Uttar Bastar (Kanker),

(e) Shri Sypriel Xess, Judge, Family Court, Kanker for information and compliance. He is directed to hand over and take over charge of his new place of posting within 07 days from the date of this order. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of receipt of this order under intimation to this Registry.

(19) District & Sessions Judge, Balod/ Baloda-Bazar/ Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Mahasamund/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Janjgir-Champa for information.

(20) Shri Prabhat Kumar Shastri, Legal Advisor to Governor, Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.

(21) Additional Registrar (Judicial/ Administration/ D.E. & E./M), High Court of Chhattisgarh, Bilaspur for information.

(22) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.

(23) Deputy Registrar (Writ & Copying/ Central Filing, S.W., Checker & D.D.O./ Criminal/ Civil/ Works/ Vigilance/ District Establishment), High Court of Chhattisgarh, Bilaspur for information.

(24) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.

(25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

Contd./-

(26) Member-Secretary, Chhattisgarh State Legal Services Authority, Warehouse Road, Bilaspur for information.

(27) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.

(28) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

(29) Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

(ASHOK PANDA)
REGISTRAR GENERAL